

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	For Hearing	433(e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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(SREEVATSA ASSOCIATES)
1) MOHAMMED SIDDIQ
9738550560

PETITIONER(ADV)



2) BHAVANI KUMAR
for KING AND PARTIAL
8888309565

RESPONDENT (ADV)



ORDER

Counsel for Petitioner as well Counsel for Respondents are present. They
requested time. List it on 22/11/2017 finally.


Member (T)


Member (J)